

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4247  
ANSWERED ON:15.12.2000  
LOANS FOR HIGHER STUDIES  
NAWAL KISHORE RAI;RAMSHETH THAKUR;VSM (RETD.) COL. CHOUDHARY

**Will the Minister of FINANCE be pleased to state:**

to the reply given on December 1, 2000 to Unstarred Question No. 2167 and state :

- (a) the number of students selected for granting the educational loan during last three years in each State particularly in Maharashtra, Bank-wise;
- (b) the amount of loan given to them, bank-wise;
- (c) the eligibility conditions prescribed by the banks for obtaining the loan; and
- (d) the names of courses for which loans are being provided?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

(a) and (b) As per the information furnished by Reserve Bank of India, the State-wise details of the outstanding loan against education by scheduled commercial banks during the last three years are given in the statement enclosed. The bank-wise data is not generated by RBI.

(c) and (d) The public sector banks have formulated their own schemes for grant of educational loans to needy students for pursuing higher studies in India under its policy guidelines issued from time to time. All students who are not gainfully employed and have been selected for admission to any general, professional courses are eligible under the scheme. The loans sanctioned under these schemes are subject to terms and conditions prescribed under the scheme by the banks. The name of the courses under the scheme in the faculties are Engineering, Agriculture, Technology, Architecture, Medicine, Surgery, Commerce Law, Industrial and Business Management or Administration and professional examinations like Chartered Accountancy and Chartered Secretaries etc.